

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 05.02.2019 (TUESDAY)

Court - III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1950 of 2018 in Comp. App. (AT) (Ins) No. 415 of 2018	Insolvency & Bankruptcy Board of India Vs. Wig Associates Pvt. Ltd. & Ors.	Swarupama Chaturvedi	Dhaval Deshpande, H. S. Kohli

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 114 of 2019	K.Bharathi. Vs. Kotak Mahindra Bank Ltd. & Anr.	Arjun Singh Bhati	
3.	Comp. App. (AT) (Ins) No. 115 of 2019	K.Bharathi. Vs. Kotak Mahindra Bank Ltd. & Anr.	Arjun Singh Bhati	
4.	Comp. App. (AT) (Ins) No. 116 of 2019	Arokiasamy Joseb Raj. Vs. Pathukasahasram Raghunathan Raman & Ors.	Divyanshu Rai.	
5.	Comp. App. (AT) (Ins) No. 117 of 2019	Arokiasamy Joseb Raj Vs. Pathukasahasram Raghunathan Raman & Ors	Divyanshu Rai.	
6.	Comp. App. (AT) (Ins) No. 118 of 2019	Sanghvi Movers Ltd. Vs. Tech Sharp Engineers Pvt Ltd.	Shikhil Suri	
7.	Comp. App. (AT) (Ins) No. 119 of 2019	Yajur International Pvt Ltd. Vs. Hemant Sharma Resolution Professional of white Metals Ltd.	Umesh Singhal	
8.	Comp. App. (AT) (Ins) No. 120 of 2019	Aliasgar Chadarwala Vs. Asona India Pvt Ltd.	Kartik Bhatnagar	
9.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd.	Davesh Bhatia	
10.	Comp. App. (AT) No. 30 of 2019	Chetan Ramniklal Vasa. Vs. Registrar of Companies.	G.Aniruth Purusothaman	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 719 of 2018	Dena Bank Vs. Charu Sandeep Desai & Ors.	Amit Mahaliyan	Pooja Mahajan
12.	Comp. App. (AT) (Ins) No. 222 of 2018	The Sandesh Ltd. Vs. Realm Media Solutions Pvt. Ltd.	Mohit D. Ram	
13.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani with	Arjun Asthana	Nakul Mohta-R1

14.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta-R1 Arjun Asthana-R2
15.	Comp. App. (AT) (Ins) No. 08 of 2019	Liberty House Group Pte. Ltd. Vs. ARGL Ltd. & Anr.	Prachi Johri	Ananya Ghosh (RP), Shantanu Chaturvedi
16.	Comp. App. (AT) (Ins) No. 13 of 2019	Yavar Dhala Vs. JM Financial Asset Reconstruction Company Ltd. & Ors.	Sumesh Dhawan	Om Prakash Shukla
17.	Comp. App. (AT) (Ins) No. 14 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors.	Byrapaneni Suyodhan	Brijesh Kumar Tamber-R1
18.	Comp. App. (AT) (Ins) No. 15 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors.	Byrapaneni Suyodhan	Brijesh Kumar Tamber-R1
19.	Comp. App. (AT) (Ins) No. 17 of 2019	K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors.	Samir Ali Khan	D. Sreenivasan
20.	Comp. App. (AT) (Ins) No. 18 of 2019	K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	D. Sreenivasan
21.	Comp. App. (AT) (Ins) No. 37 of 2019	NSSL Pvt. Ltd. Vs. UEM India Pvt. Ltd.	Puneet Jaiswal	Iti Agarwal

For Orders (For Refixing date)

22.	Comp. App. (AT) (Ins) No. 638 of 2018	Jindal Steels & Power Ltd. Vs. Mittal Corp. Ltd.	Anshuman Sharma	Anju Jain
23.	Comp. App. (AT) (Ins) No. 676 of 2018	Manji Patel Vs. Corporate Finance &Investment Services India Pvt. Ltd. & Ors. with	Nikhil Goel	Aditya Pande-(R1- 4)
24.	Comp. App. (AT) (Ins) No. 678 of 2018	Pravin Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors.	Nikhil Goel	Aditya Pande-(R1- 4)

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By Order
-sd/-
Registrar